

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/4/ (IB)/2017
NAME OF THE PETITIONER(S) : CMI ENERGY INDIA PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	V. SURESH 98401 33297	Advocate & petitioner	N. Anantha
2.	A. SENTHILNATHAN 98944 58149	Respondent	A. Jee

ORDER

Counsel for petitioner present and prayed time for filing a memo suggesting the name of the IRP. Counsel for respondent present and prayed time for reply. Time extended at request of both the counsel. Put up on **28.07.2017 at 10.30**

A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)